

**HEARING BOARD****TRADE MARKS REGISTRY, KOLKATA****OPPOSITION HEARING FOR THE MONTH OF AUGUST , 2013**

<b>Date &amp; Time</b>	<b>Oppn./Rectn. Number</b>	<b>Appl. Number</b>	<b>Name of the Attorneys</b>	<b>Hearing Officer</b>	<b>Remarks</b>
19.08.2013 11:00 A.M.	729087	508733	MADAMSER & CO. (NEW DELHI) -Vs- CRAWFORD BAYLEY & CO.	Shri S. K. Pandey	
19.08.2013 11:15 A.M.	57179	577294	S.MAJUMDAR & CO. -Vs- SHUKLA TRADE MARK COMPANY	-do-	
19.08.2013 11:30 A.M.	52152	526826	AMARJIT & ASSOCIATES (NEW DELHI) -Vs- D.SEN & CO.	-do-	
19.08.2013 11:45 A.M.	156165	747247	REMFY & SAGAR (GURGAON) -Vs- NIRAJ CHOKHANI	-do-	
19.08.2013 12:00 P.M.	238113	781178	ANAND & ANAND (NEW DELHI) -Vs- S.S. DATTA & ASSOCIATES	-do-	
20.08.2013 11:00 A.M.	174580	731975	ANAND & ANAND (NEW DELHI) -Vs- DASCO METAL WORKS	-do-	
20.08.2013 11:15 A.M.	53618	560100	ARORA REGISTRATION SERVICE (PUNJAB) -Vs- S.MAJUMDAR & CO.	-do-	
20.08.2013 11:30 A.M.	58513	642489	L.S. DAVAR & CO. (KOLKATA) -Vs- REKHA SWEETS	-do-	
20.08.2013 11:45 A.M.	120294	611013	VISHESH & ASSOCIATES (MUMBAI) -Vs- CALCUTTA REGISTRATION SERVICE	-do-	
20.08.2013 12:00 P.M.	217820	752076	AMARJIT & ASSOCIATES (NEW DELHI) -Vs- L.S. DAVAR & CO.	-do-	
21.08.2013 11:00 A.M.	178709	578053	S.MAJUMDAR & CO. (KOLKATA) -Vs- L.S. DAVAR & CO.	-do-	
21.08.2013 11:15 A.M.	53662	512075	CANTWELL & CO. (MUMBAI) -Vs- SHAMBHU NATH JAISWAL	-do-	
21.08.2013 11:30 A.M.	132756	666077	PREMIER REGISTRATION SERVICE (NEW DELHI) -Vs- TRADE MARK REGISTRATION BUREAU	-do-	
21.08.2013 11:45 A.M.	162194	782204	ANAND & ANAND (NEW DELHI) -Vs- DUNLOP INDIA LIMITED	-do-	
21.08.2013 12:00 P.M.	171384	723685	REMFY & SAGAR (NEW DELHI) -Vs- S.MAJUMDAR & CO.	-do-	

22.08.2013 11:00 A.M.	60282	700152	LA PHARMACEUTICALS (AHMEDABAD) -Vs- L.S. DAVAR & CO.	-do-	
22.08.2013 11:15 A.M.	155331	703735	BHAGWATI & CO. (MUMBAI) -Vs- L.S. DAVAR & CO.	-do-	
22.08.2013 11:30 A.M.	215112	724253	JSP ASSOCIATES (MUMBAI) -Vs- ABDUL HAMID	-do-	
22.08.2013 11:45 A.M.	215113	724254	JSP ASSOCIATES (MUMBAI) -Vs- ABDUL HAMID	-do-	
22.08.2013 12:00 P.M.	710439	755615	WORLDWIDE REGISTRATION BUREAU (NEW DELHI) -Vs- S.S. DATTA & ASSOCIATES	-do-	
23.08.2013 11:00 A.M.	174602	706616	ANAND & ANAND (NEW DELHI) -Vs- TRADE MARK REGISTRATION BUREAU	-do-	
23.08.2013 11:15 A.M.	209345	703710	Arjun T. Bhagat & Co. (Mumbai) -Vs- LAKSHMINARAYAN SHAW	-do-	
23.08.2013 11:30 A.M.	226914	755618	WORLDWIDE REGISTRATION BUREAU (NEW DELHI) -Vs- S.S. DATTA & ASSOCIATES	-do-	
23.08.2013 11:45 A.M.	206497	726371	Arjun T. Bhagat & Co. (Mumbai) -Vs- S.MAJUMDAR & CO.	-do-	
23.08.2013 12:00 P.M.	713155	664235	S.M. GUPTA & CO. (DELHI) -Vs- S.MAJUMDAR & CO.	-do-	
26.08.2013 11:00 A.M.	58172	661184	MARSHAL MOULDING WORKS (DELHI) -Vs- S.MAJUMDAR & CO.	-do-	
26.08.2013 11:15 A.M.	735717	639972	LAW & PRUDENCE (MUMBAI) -Vs- L.S. DAVAR & CO.	-do-	
26.08.2013 11:30 A.M.	200863	782225	CHANDRAKANT M. JOSHI (MUMBAI) -Vs- L.S. DAVAR & CO.	-do-	
26.08.2013 11:45 A.M.	709858	761800	MADAMSER & CO. (NEW DELHI) -Vs- S.S. DATTA & ASSOCIATES	-do-	
26.08.2013 12:00 P.M.	213596	790729	RASHIK METAL INDUSTRIES (TRIPURA) -Vs- SHUKLA TARDE MARK COMPANY	-do-	
27.08.2013 11:00 A.M.	724322	801230	ARORA AND ARORA (NEW DELHI) Vs- KOLKATA TRADE MARK SERVICE	-do-	
27.08.2013 11:15 A.M.	210128	756924	MADAMSER & CO. (NEW DELHI) -Vs- L.S. DAVAR & CO.	-do-	
27.08.2013 11:30 A.M.	710438	756238	WORLDWIDE REGISTRATION BUREAU (NEW DELHI) -Vs- S.S. DATTA & ASSOCIATES	-do-	

27.08.2013 11:45 A.M.	226913	755620	WORLDWIDE REGISTRATION BUREAU (NEW DELHI) -Vs- S.S. DATTA & ASSOCIATES	-do-	
27.08.2013 12:00 P.M.	138653	633732	REMFREY & SAGAR (NEW DELHI) -Vs- DASWANI & DASWANI	-do-	